



കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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		1939 പൗഷം 19 19th Pousha 1939		

PART IV

Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Aswin. M., Sanak, Pookode P.O., Thalassery, Via Pathayakkunnu, Kannur District, Pin-670 691, holder of S.S.L.C. No. I-292457 with Register No. 121162 of March 2009, Higher Secondary School Examination Certificate No. HSE 617260 with Register No. 7016860 dated 20-5-2011 issued by the Secretary, Board of Higher Secondary Examination, Thiruvananthapuram, Bachelor of Science with Register No. CR12CELR10 dated 2nd June 2017 issued by the Vice-Chancellor, Kannur University, Birth Certificate with Registration No. 435/1994, date of Registration 2-2-1994 issued by the Registrar of Births and Deaths, Health Inspector Gr. I, Thalassery Municipality, Aadhar No. xxxxxxxxxxxx issued from Unique Identification Authority of India, Election Identity Card No. ITZ0345561 dated 12-9-2013 issued by the Electoral Registration Officer, Kuthuparamba LA Constituency, as M. Aswin in the Ration Card No. 2367222945 dated 15-3-2017 of Taluk Supply Officer, Thalassery, and as Aswin. M. in the Driving Licence No. 58/15102/2013 dated 31-12-2013 issued by the Asst. LA Thalassery, PAN Card No. BRAPA760IP issued from Income Tax Department, Govt. of India, also known as Aswin Mundon in the Passport No. N2089109 issued on 27-8-2015 by the Passport Officer, Passport Office, Kozhikode is one and the same person. Hereafter I have changed my name as Raha Aswin Mundon.

This change will come into effect in all records related to me.

Pookode,
15-11-2017.

ASWIN. M.

NOTIFICATION

I, Bindu. P, Puluvinchi House, KP 14/205A, Kuttikol P.O., Chengala Via, Kasaragod District, Pin-670 541, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered as Hindu-Maila (SC) in my S.S.L.C Book No. H 021084 with Register No. 157430 of March 1996 is corrected as Hindu-Mavilan (ST) Vide Certificate Ref. C3-18494/16 dated 18-10-2016 issued by the Tahsildar, Kasaragod Taluk.

This correction will come into effect in all records related to me.

Puluvinchi,
29-11-2017.

BINDU. P

OFFICE OF THE COMMISSIONER OF FOOD
SAFETY, THIRUVANANTHAPURAM

NOTIFICATION

No. A2-3394/2017/CFS.

28th November 2017.

The following is the Select List of Officers fit for promotion to the cadre of Junior Research Officer for the year 2017 prepared by the Departmental Promotion Committee (Lower) at its meeting held on 28-11-2017.

SELECT LIST

Sl. No.	Name
1	Sri Abdu Raheem Valiya Parakkal
2	Smt. Sini Jose, T.
3	Smt. Seema, K.
4	Smt. Anu, M. K.
5	Sri Hemlal, H.

VEENA N. MADHAVAN IAS,
*Commissioner of Food Safety and
Convenor, DPC (Lower)*

OFFICE OF THE COMMISSIONER OF STATE GOODS
AND SERVICES TAX, THIRUVANANTHAPURAM

NOTIFICATION

No. CT/1196/2016-G3.

21st December 2017.

An Adhoc meeting of the Departmental Promotion Committee (Lower) was held on 31-10-2017 in the Chamber of the Chairman for including 4 more Officers in the Select List of Assistant State Tax Officers eligible for promotion to the cadre of State Tax Officer in the Department for the year 2017 and to implement the Order of the Hon'ble Kerala Administrative Tribunal in OA No. 608/17 & 613/17 dated 24-5-2017.

The Committee considered the representation filed by Sri Rajesh Kumar, S. and decided to select and include his name in the Select List of Assistant State Tax Officers for promotion to the cadre of State Tax Officer for the year 2017 as Sl. No. 54A in between Smt. Nabeesa, C. (Sl. No. 54) and Smt. Ayisha Beevi, P. (Sl. No. 55).